## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/540/ (IB)/2017

NAME OF THE PETITIONER(S)

: LAKSHMI VILAS BANK

NAME OF THE RESPONDENT(S)

: ORCHID PHARMA LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

T.K. BHASKAR Counsel for Respondent Millians

## ORDER

Counsel for petitioner present. Counsel for respondent present and filed vakalat. He prayed time for filing counter. Time extended at request of respondent counsel for filing counter and hearing submissions by both the counsel. Put up on 07.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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